

Name of the Corporate Debtor : Krosslink Infrastructure Limited CIN : L29269MH1983PLC186778								
Date of Commencement of CIRP : 02.11.2023 List of Creditors updated upto 30.04.2024								
(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.)								
Sr. No	Category of Creditor	Summary of Claim Received		Summary of Claim Admitted		Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claim under Verification
		No. of claims	Amount	No. of Claims	Amount of Admitted Claim			
1	Secured financial creditors belonging to any class of creditors	0	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	-	-	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	14,02,62,781	1	11,98,45,510	-	2,04,17,271	-
5	Operational creditors (Employee)	0	-	0	-	-	-	-
6	Operational creditors (Workmen)	0	-	0	-	-	-	-
7	Operational creditors (Government Dues)	1	1,15,156	1	1,15,156	-	-	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	2,39,38,51,031	4	74,95,94,896	-	1,64,42,56,135	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	-	0	-	-	-	-
	Total	6	2534228968	6	869555562		1664673406	0

* **Notes:**

1 The claims received has been verified as on Insolvency Commencement Date of Krosslink Infrastructure Ltd. ("Corporate Debtor")

2 All the claims submitted has been verified and admitted on the basis of information provided by the creditors and information to the extent available with the RP, on the basis

3 As per Regulation 14 of Insolvency & Bankruptcy Board of India (Insolvency Regulation Process for Corporate Persons) Regulations, 2016, the Resolution Professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made, as soon as may be practicable, when he comes across additional information warranting such revision.

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(Amt in INR)

Category : Unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No	Name of Creditor/Home Buyer	Amount of Claim received	Amount of claim admitted	Nature of Claim	Amount covered by Security	Amount covered by Guarantee	Whether related party	% share of total Amount of	Amount of contingent	Amount of Claim Not	Amount of Claim under verification	Remarks, if any
1	Starwort Engineers Pvt Ltd	14,02,62,781	11,98,45,510	Unsecured	-	-		13,782,386.69		2,04,17,271	-	
	Total	14,02,62,781	11,98,45,510	Unsecured	-	-		13,782,386.69		0		

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Category : Operational Creditor(Others)											(Amt in INR)	
Sr. No	Name of Creditor/Home Buyer	Amount of Claim received	Amount of claim admitted	Nature of Claim	Amount covered by Security	Amount covered by Guarantee	Whether related party	% share of total Amount of	Amount of contingent	Amount of Claim Not Admitted	Amount of Claim under verification	Remarks, if any
1	Sikkim Ferro Alloys Ltd	2,39,26,19,688	74,83,64,553	Operational	-	-	NA	86.06287921	-	1,64,42,55,135		
2	KPMJ & Associates	47,200	46,200	Operational	-	-	NA	0.005313059	-	-		
3	Link Intime India Pvt Ltd	1,92,732	1,92,732	Operational	-	-	NA	0.022164426				
4	National Securities Depository Ltd	9,91,411	9,91,411	Operational	-	-	NA	0.114013533				
	TOTAL	2,39,38,51,031	74,95,94,896							1,64,42,55,135		

NOTES (forming integral part of this document)

1 All Claims have been admitted - partially or fully - based on documents received initially and additional documents submitted subsequently

2 Whilst accepting or rejecting stakeholders' claims, substance of the matter has been seen carefully and corroborated with other available evidence and/or best judgement made in each case.

